

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

15. C.P. 436/MB/2021

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

NAME OF THE PARTIES: Elliot Prima Resorts Private Limited

Section: 66 (1) of Companies Act, 2013

ORDER

Adv. K. Dushyantha Kumar appeared for the Petitioner. Ms. Aparna Mudiam appeared for the Deputy Director, RD (Western Region). Counsel appearing for the Petitioner seeks time to file rejoinder with regard to the objections raised by the RD. Time granted. Let the same be filed well before the next date of hearing. List the matter on **24.06.2024** for hearing.

SD/-

ANIL RAJ CHELLAN
Member (Technical)

29.04.2024

Sushil

SD/-

KULDIP KUMAR KAREER
Member (Judicial)